

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 308
CP-09/ND/2024
New IA- 134/2024

IN THE MATTER OF:
Dr. Tej Kumar Mathur

... **Applicant/Petitioner**

Versus

Healthfirst Healthcare & Diagnostics Private Limited & Ors.

... **Respondent**

Under Section: 241(1),242(4) Comp. Act.

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 26.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)